

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-42/1996(Pt.)/2197/A**

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri V.K.Chandak,  
District and Sessions Judge,  
Barpeta, Assam.

Dated Guwahati the 8<sup>th</sup> June, 2020.

Sub: **Station leave permission.**

Ref:- Your letter Nos.DJB/1615 (E) dated 04.06.2020 and  
DJB/1616(E) dated 04.06.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, by the Govt. allotted vehicle for the vacant court of Addl. District & Sessions Judge (FTC), at your own cost, w.e.f. from the late afternoon of 05.06.2020 till the morning of 08.06.2020, subject to adherence to lockdown protocols.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-42/1996(Pt.)/2198/A, dated 8.6.2020

Copy to:

✓ 1. The Project Manager, Gauhati High Court.



**JT.REGISTRAR (VIGILANCE)**

